(14)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP No. 600/95

Rajesh Saxena Versus U.O.I. & ors.

Date of Order	Orders
20-11-2000 Memo of appearance not filed by Sh. U.D. Sharma. 15/12	Mr. P.N. Jati, Proxy counsel to Mr. S.K. Jain, counsel for the applicant. Mr. U.D. Sharma, counsel for the respondents. At the request of the counsel for the applicant, adjourned to 22-12-2000. (N.P. NAWANI) Adm. Member (B.S. RAIKOTE) Vice Chairman
22.12.2000 Not in circuit order U.D. Khan 1/1/2001 4/2001	Sh. S.K. Jain, counsel for the applicant. Sh. U.D. Sharma, counsel for the respdts. Learned counsel for the applicant seeks to withdraw the OA. Therefore, the OA is disposed of as withdrawn at this stage. (A.P. Nagrath) MA S. K. Agarwal Member (Judicial)